

Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Commerce be pleased to state:

(a) whether about one hundred metric tonnes of Raw silk was imported into India in 1965-66 by the State Trading Corporation;

(b) if so, the special purpose, which could be served only by foreign raw silk and could not be served by indigenous raw silk; and

(c) the amount of foreign exchange spent for this particular import?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). Imported raw silk is required by zari manufacturers in Surat, brocade manufacturers of Varnasi and specialised sectors of weaving industry manufacturing superior quality fabrics meant for export. In the gold lace manufacture, high uniformity of sizes is called for in the raw silk to give a good finish to the gold lace extensively used in silk handloom weaving industry. The Banaras brocades which are woven with consummate skill require raw silk of high evenness without which such a costly material cannot come up to a high standard of finish and elegance.

Similarly the half fine sarees of Chanderi, Coimbatore woven with raw silk in the warp on handlooms and fine chiffons and georgettes woven on powerlooms cannot attain high standards using uneven indigenous raw silk. Imports are also needed to fill the gap between our demand and indigenous production. The S.T.C., therefore, arranged for the import of 13,164.52 kgs. of raw silk valued at Rs. 9,11,631.72 (c.i.) during the year 1965-66.

Train Service to and from Pandu Pindara (N. Ely.)

2913. Shri Maurya:
Shri Yashpal Singh:

Shri Bagri:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that thousands of passengers visiting Pandu Pindara on each *Amavas* have to face great difficulty in getting trains at Pandu Pindara (Jind-Panipat line); and

(b) if so, whether Government propose to attach some additional bogies to the trains and run some special trains on such occasions?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). The 'Mela' held at Pandu Pindara, on Jind-Panipat section, on each 'Amavas' of Bikrimi Month, is essentially local in character. The three trains each way, running on the section, have been found to cater adequately to those undertaking rail journeys for participating in the Mela. Augmentation of loads of these services, much less running of special trains on the occasion, is not justified.

Station Master at Pandu Pindara Station

2914. Shri Maurya:
Shri Yashpal Singh:
Shri Bagri:
Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that at Pandu Pindara Railway Station a Single Station Master has been deputed;

(b) whether it is also a fact that thousands of persons going there on every *Amavas* have to face a great difficulty in getting railway tickets;

(c) if so, whether Government propose to post some additional staff at that station; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag

Singh): (a) One Booking Clerk (and not a Station Master) has been provided.

(b) No. On Amavas day, additional staff is provided, including a Supervisory official.

(c) and (d). Do not arise.

Ticketless Travel to Pandu Pindara Station

2915. **Shri Maurya:**

Shri Yashpal Singh:

Shri Bagri:

Shri Ram Sewak Yadav:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that thousands of passengers going to Pandu Pindra on every Amavas travel without tickets;

(b) whether it is also a fact that Train Ticket Examiners collect money from such passengers but do not issue receipts; and

(c) if so, whether Government propose to hold an enquiry against the Train Ticket Examiners?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). No.

(c) Does not arise.

कानपुर में रेलवे पुलिस तथा एक पुलिस दल में झगड़ा

2916. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1427 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उस मामले में जिसमें कानपुर में रेलवे पुलिस तथा एक पुलिस दल में भिड़न्त के परिणामस्वरूप दो व्यक्ति गिरफ्तार किये गये थे, जांच इस बीच पूरी हो गई है ;

(ख) यदि हाँ, तो उसके क्या नतीजों निकले : और

(ग) यदि नहीं, तो इस मामले में और कितना समय लगने की संभावना है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी हाँ,।

(ख) मामला न्यायाधीन है क्योंकि जिन व्यक्तियों को गिरफ्तार किया गया था उन पर प्रदालत में मुकदमा चलाया जा रहा है।

(ग) सवाल नहीं उठता।

काफामऊ के पास माल गाड़ी का पटरी से उतर जाना

2917. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1421 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या काफामऊ के पास मालगाड़ी के पटरी से उतर जाने के बारे में जांच समिति का प्रतिवेदन प्राप्त हो गया है;

(ख) यदि हाँ, तो उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो इसके कब प्राप्त हो जाने की संभावना है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) जी हाँ।

(ख) दुर्घटना पटरी बिछाने में कुछ खराबी के कारण हुई।

(ग) सवाल नहीं उठता।

बरीनी रेलवे स्टेशन पर चारों

2918. **श्री हुकम चन्द कदवाब :**

श्री बड़े :

क्या रेलवे मंत्री 5 अगस्त, 1966 के प्रतारंकित प्रश्न संख्या 1420 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या 12 अप्रैल, 1966 को बरीनी रेलवे जंक्शन पर एक मालगाड़ी से